

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 12

Dated Guwahati, the 23rd January, 2019

It is hereby informed to all concerned that the Gauhati High Court (High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh) has decided to enter into a Memorandum of Understanding (MoU) with the State Bank of India for enabling payment of court fee, fines etc. through electronic mode and the Registrar General, Gauhati High Court, is authorized to sign the said MoU on behalf of the Gauhati High Court.

By Order,

Sd/- D.K.Das,

REGISTRAR (JUDICIAL)

Memo No. HC. III - 29/2013/243-265/G Dated: 23rd January, 2019

Copy to:

1. The eCommittee, Supreme Court of India, New Delhi
2. The Chief Secretary, Govt. of Assam, Dispur Guwahati/Govt. of Nagaland, Kohima/Govt. of Mizoram, Aizawl/ Govt. of Arunachal Pradesh, Itanagar.
3. The Finance Secretary, Govt. of Assam, Dispur Guwahati/Govt. of Nagaland, Kohima/Govt. of Mizoram, Aizawl/ Govt. of Arunachal Pradesh, Itanagar.
4. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6.
5. The Secretary, Law Department Govt. of Nagaland, Kohima/Govt. of Mizoram, Aizawl/ Govt. of Arunachal Pradesh, Itanagar.
6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Registrar (_____), Gauhati High Court, Guwahati.
8. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
9. The Central Project Co-ordinator, Assam, Nagaland, Mizoram and Arunachal Pradesh.
10. The National Informatics Center eCourts Project Co-ordinator, Assam, Nagaland, Mizoram and Arunachal Pradesh.
11. The Principal Accountant General, (A&E) Assam, Beltola Maidamgaon, Guwahati-29.
12. The Deputy Accountant General, Nagaland/Mizoram/Arunachal Pradesh.
13. The Deputy General Manager (B&O), State Bank of India, Dispur, Guwahati.
14. The Assistant General Manager, GBU (Autonomous Bodies), LHO Guwahati.
15. The Joint Registrar (_____), Gauhati High Court, Guwahati.
16. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
17. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
18. The P.S. to Hon'ble Mr./ Mrs. Justice _____, Gauhati High Court, Guwahati.
19. The System Analyst, Computer Section, Gauhati High Court, Guwahati. *He is requested to upload this Order in the website of Gauhati High Court.*
20. The Admn. Officer (J) (_____), Gauhati High Court, Guwahati.
21. The Systems Officer, Gauhati High Court, Guwahati.
22. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

REGISTRAR (JUDICIAL)

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